

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

This the 10th day of September, 2020

TA 61/894/2020
MA 61/1103/2020
MA 61/1104/2020
SWP 534/2010

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. PRADEEP KUMAR, MEMBER - A

Manmit Singh, aged 27 years, S/o S. Balbir Singh, R/o W. No.14, Kathua, through his Father S. Balbir Singh, S/o S. Sant Singh R/o Ward NO.14, Kathua.

...Applicant

(By advocate: Ms. Surinder Kour)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Jammu and others.

...Respondents

(By advocate: Mr. Amit Gupta)

ORDER (Oral)

By RAKESH SAGAR JAIN, MEMBER – J

Learned proxy counsel for the applicant submits that the TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

**(Pradeep Kumar)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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